[RAJYA SABHA]

[Dr. Sanjay Singh]

- (14) Statement No XVII-Hundred and Forty-sixth Session, 1988.
- (15) Statement No. XVI-Hundred and Forty-seventh Session, 1988.
- (16) Statement No XIII-Hundred and Forty-eighth Session, 1988.
- (17) Statement No. XI-Hundred and Forty-ninth Session, 1989.
- (18) Statement No. X-Hundred and Fiftieth Session, 1989.
- (19) Statement No IX-Hundred and Fifty-first Session, 1989.
- (20) Statement No VI-Hundred and Fifty-second Session, 1989.
- (21) Statement No. V-Hundred and Fifty-third Session, 1990.
- (22) Statement No III-Hundred and Fifty-fourth Session, 1990.
- (23) Statement No. I (Vols I & II)-Hundred and Fifty-fifth Session 1990 [Placed in Library. See No. LT-1970/91 to 1992/91]

(Vols I & II)

- I Report and Accounts (1989) of the Cancer Institute. Madras and related papers.
- II. Report and Accounts (1989-90) of the Cancer Hospital and Research Institute, Gwalior and related papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHA-KEELUR REHMAN): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- I (a) Annual Report and Acounts of the Cancer Institute, Madras, for the year 1989, together with the Auditors' Report on the Accounts
- (b) Review by Government on the working of the Institute.
- II (a) Annual Report and counts of the Cancer Hospital and Research Institute, Gwalior, for the together with year 1989-90. Auditors' Report on the Accounts.

- (b) Review by Government on the working of the Institute in Library. See No., LT-1951/91)
- I Report and Accounts (1989-90 of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited. Blair and related papers.
- II. Reports and Accounts (1988-89and 1989-90) of the Animal Welfare Board, of India, Wadras and related papers
- III. Report and Accounts (1989-90) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and related papers.
- IV Report and Accounts (1989-90) of the Centre for Environment Education Ahmedabad and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): Madam I lay on the Table-

- I A copy each (in English Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1957:—
 - (1) Thirteenth Annual Report and Accounts of the Andaman & Nicobar Islands Forest & Planta-Development Corporation Limited, Port Blair, for the year 1989-90, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (11) Review by Government on the working of the Corporation. [Placed in Library See No LT 1718/91]
- II A copy each (in English and Hindi) of the following papers:-
 - (a) (1) Twenty-seventh Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1988-89, together with the Audit Report on the Accounts.